

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

4. C.P.(IB)-694(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: High Ground Enterprise Ltd.  
V/s  
Privi Organics India Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Mr. Shantanu Derhgawan, counsel for the petitioner is present. None appeared for the respondent.

Counsel for the petitioner is directed to serve one more notice on the respondent clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing.

List this matter on 05.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)